

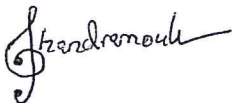

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

3

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER :
PETITION NUMBER : TCP/211/2016
NAME OF THE PETITIONER(S) : Raffath
NAME OF THE RESPONDENT(S) : Southern Roofings Private Limited & 4
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	Chandremouli Prabakar	Counsel for Respondents 1 & 3-5	
	M. Ashwin Kumar	Counsel for Petitioner - Saravabhanman Associates	

ORDER

Counsel for both the parties present. Counsel for the
Petitioner prayed for time for making final arguments. At request,
time is enlarged. Put up on **02.04.2018 at 10.30 AM.**

-sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)